

ITEM NO.1501
(FOR JUDGMENT)

COURT NO.10

REVISED
SECTION IV-A, PIL-W,

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Civil Appeal NO.2422 of 2018
(Arising out of SLP(C) No. 1808/2016)

S. SUKUMAR

Appellant(s)

VERSUS

THE SECRETARY, INSTITUTE OF CHARTERED
ACCOUNTANTS OF INDIA & ORS.

Respondent(s)

WITH

Writ Petition(s)(Civil) No(s).991 OF 2013

CENTRE FOR PUBLIC INTEREST LITIGATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 23-02-2018 These matters were called on for pronouncement of
judgment today.

For Appellant(s)/
Petitioner(s)

Mr. Prashant Bhushan, AOR

For Respondent(s)

Mr. Mukesh Kumar Maroria, AOR

Mr. C.Mukund,Adv.

Mr. M.B. Elakkumaran,Adv.

Mr. Pankaj Kumar Jain,Adv.

Mr. Bijoy Kumar Jain, AOR

Mr. Pramod Dayal, AOR

Mr. Dheeraj Nair, AOR

Mr. Kunal Mimani,Adv.

Mr. Kumar Kislay,Adv.

Ms. Ruby Singh Ahuja,Adv.

Mr. Vishal Gehrana,Adv.

Mr. Utsav Trivedi,Adv.

Mrs.Manik Karanjawala,Adv.

M/S. Karanjawala & Co.

Mr. Siddharth Singla, AOR

Ms. Swikriti Singhania, Adv.

Mr. Mayank Pandey, AOR

Mr. Atul N., Adv.

Ms. Arti Singh, AOR

Mr. Abhay Kumar, AOR

Hon'ble Mr. Justice Adarsh Kumar Goel pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Uday Umesh Lalit.

Leave granted in the special leave petition.

In terms of the signed reportable judgment, the writ petition and also the appeal are disposed of.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER

(Signed Reportable Judgment is placed on the file)

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